## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/397/ (IB)/2017

NAME OF THE PETITIONER(S)

: GHANSHYAM PARAMANAND GONDALIA

NAME OF THE RESPONDENT(S)

: S & S INDUSTRIES AND INDUSTRIES LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. N.D. BAHETY

Advocate Jos

## **ORDER**

The Court Master has shown the order sheet in TCP/397/IB/17 on which Advocate for Petitioner Mr. N.D. Bahety has put his signature. However, at the time when the matter was called, he did not cause appearance before this Bench. The **Registry** is directed to issue a notice to Mr. N.D. Bahety so as to explain that why he has put his signature before calling up the matter. Put up on **07.08.2017** at **10.30** A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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